

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

571/2016

In the matter of:

Shree Bhawani Trademark Pvt. Ltd.

...Petitioner

SECTION: U/S. 391(2) & 394, 100 to 104.

Order delivered on 12.12.2017

Coram

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

Nivedita R. Sarda, Adv.

Naval Kishore Jha, Sr. Standing Counsel  
for UOI & ROC.

Intervener:

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ORDER

As per order of the day in 564/2016. Post alongwith 564/2016 on 23.01.2018.

Sd/-

(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

Sd/-

(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*